THE MINISTER OF STATE AN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M-AKUNACHALAM); (a) special atention is being given awards in-situ Slum improvement rather than slum clearance in the stud cities.

- (.b) The estimate ot slum population in 1990 in Bombay is 4.12 millions. This is less than the slum population in some other cities.
- (c)and(d) 'Urban development' is a state subject and specific schemes of slum improvement are formulated implemented by the State Governments in accordance with their needs and priorities. The present policy of the Government lays emphasis on the environmental improvement of slums rather than massive clearance and relocation. The schemes where under funds as provided for slum improvement are given below:
- (i) underthe State sector scheme of Environmental Improvement of urban Slums (ElUS), basic amenities like low cosi water supply, drainage, community baths and latrines, widening and paving of lanes and street lighting are provided in urban slums. The ElUS is an intergral part of the Minimum Needs Programme (MNP) in urban areas. For the year 1992-93, an amount of Rs. 12-17 crores has been allocated for Maharashtra in the State's Annual plan for the said programme.
- (ii) The world Bank assisted Bombay Urban Development Project has a component of slum improvement worth Rs. 23.74 crores. Expenditure reported upto 31-3-31-3-1992 Rs. 5.54 crores-

#### **Newsitem Captioned** "Government Militants' connivance Alleged"

- 2534. SHRI VIREN J-SHAH : WiUtbeMinister of URBAN DEVE-LOPMENT be pleased to state:
- (a) whether Governments atten tion has been drawn to a report published in she Economic Times of 6h June, 1992 under ihe Caps ion "Government -militant s' Connivance alleged";
- (b) whether Governmens aware that the officials of he J & K Government Depart men particu larlv PWD in connivance contractors/militants misappropriaof ated large monevi sums from State exchequer in respect of many works which have been shown as comple ed and bills drawn at the point of militant's gun:
- (c) if so, what are the de ails of such works which have been shown as completed and the amount of bills drawn during each of the last three years whereas such works have not actually been completed; and
- (d) whether Governmen have made an enquiry into he matter and if so, with what resits?
- THE MINISTER OF STATE IN THE MINISTRY OF **URBAN** DEVELOPMENT (SHRI M ARUNACHALAM): (a) Yes, Sir.
- (b) to (d) The informa I on is being colleced and will be let en he Table of the Sabha.

#### Allotment of Land to Rajya Sabha/ Lok Sabha Secretariats for Construction of Houses

- 2535. MAULANA OBAIDU-LLAH KHAN AZMI: Will the Minister of URBAN DEVELOPMENT be pleased to
- (a) whether it is a fact th Government have allotted a Jan

t o Rajya Sabha and Lok Sabha Secre ariats for construction of houses fortheir employees;

### (b) if so, when and where;

(c)whether Government's acen-tion has been drawn to the news item which appeared in the Indian Express dated the 15th March, 1992 captioned 'Government staff face acute housing problems';

- (d) if so, what is Government's reaction therero: and
- (e) he progress made so far in the matter ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) No, Sir.

- (b) In view of (a) above question does no: arise.
  - (c) Yes Sir.

id) and (e) During he Eighth Plan period he Government proposes o cons rue more flats in, he general pool for Central Government Employees. The progress in his regard would depend on he ex en of funds alloed for this purpose from year o year.

## Action taken on CAG'S Report

2536. SHRI KRISHNA KUMAR BIRLA: Will the Miniser of URBAN DEVELOPMENT be pleased to state what action has been aken by Government on CAG's repon regarding use of over 80 per cem of sub-standard cons rue ion material by EDA for its ambiious Rohini scheme?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M-ARUNACHALAM) : DDA have

reported that samples are taken only in cases where preliminary investigations indicate possible substandard material/works.

As per CAG report, 366 samples were taken for testing but as per DDA records 264 samples were taken by the Quality Control Cell. Out of these 264 samples collected by the Quality Control Cell, 202 samples failed. Action taken for 202 samples is as under:—

(i) Material got removed work redone	41
(ii) Material accepted at reduced rates	144
(iii) Action in process	17
Total:	202

# ''हुडको" से उत्तर प्रदेश की भ्रावसीय एजेंसियं, को ऋण दिया जाना

वया 2537. श्री **ईश दत्त यादव**ः <sub>कृष</sub>् शहरी विकास मंत्री यह बताने की करेंगे कि:

- (क) क्या यह सच है कि उत्तर प्रदेश की श्रावासीय एजेंसियां राज्य में श्रावासों के निर्माण और मूलभूत शहरी सुविधःश्रों में सुधार के लिए 1990-91 से हुडको से ऋण प्राप्त करने में ग्रसफल रही है;
- (ख) यदि हां, तो उत्तरप्र ध्की ग्रावासीय एजेंसियों द्वारा प्रस्तुत किए गए विभिन्न ऋण प्रस्तावों का ब्यौरा क्या है; ग्रौर
- (ग) इस संबंध में क्या कार्रवाई की जा रही है ग्रथमा किए जाने का विचार है?